

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 06th February, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

| S.No | Case No | Parties | Counsel for parties | Remarks |
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| FOR ADMISSION | | | | |
| 1. | Original Application No. 120/2016(CZ) (M.A.No.1003/16) (M.A.No.1004/16) | Navin Verma Vs. State of Rajasthan &Ors. | Mr. Navin Verma, Applicant in person | |
| 2. | Original Application No. 08/2017(CZ) (M.A.No.54/17) (M.A.No.55/17) | HMA Traders Vs H.E.G. Ltd. & 5 Or.s | Mr. Manoj Agarwal, Adv. | |
| FOR HEARING | | | | |
| 3. | Original Application No. 146/2014(CZ) | Nityanand Mishra (Gharial Sanctuary) Vs. State of M.P. & 5 Ors. | Mr. Sachin K. Verma, Adv. Mr. Ayush Dev Bajpai, Adv. for R-1,3,5 Ms. Parul Bhadoria Adv. R-2 Mr. Sanjeev Mishra Adv. Mr.Om ShankarShrivastavaAdv. Mr. Y.M. Yadav Adv. Mr. Qasim Ali Adv. Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr. Sanjeev Mishra, Adv. Mr. Himanshu Mishra, Adv. Mr. Dharamveer Sharma, Adv. Mr. Nishant Goel, Adv. | |
| 4. | Original Application No. 54/2015(CZ) | Babulal Jajoo (Water Bodies Rajasthan) Vs. State of Rajasthan & 3 Ors. | Dr. Mahendra Singh Kachhawa, Adv. Mr. Sandeep Singh, Adv. | |
| 5. | Original Application No. 19/2016(CZ) | Babulal Jajoo (Industrial Water) Vs. State of Rajasthan & Ors. | Mr. M.S.Kachhawa, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Varun K. Chopra, Adv. Mr. Shivendu Joshi, Adv. | |
| 6. | Original Application No. 318/2014 (CZ) | Babulal Jajoo (Chambal River) Vs. State of Rajasthan & 5Ors. | Dr. M.S. Kachhawa, Adv. Mr Rajesh Mootha Adv. Mr. Sachin K. Verma, Adv. | |
| 7. | Original Application No. 143/2014(CZ) (M.A.No.16/17) | Fortune Glory Extension Welfare Association (FGEWA) & 3 Ors. Vs. M/s Fortune Builders & 3Ors. | Mr. Shantanoo Saxena, Adv. Mr. Vijay Kumar Choudhary Adv. for R-3 (BMC) Mr. Sachin K. Verma, Adv. R-2 Mr. Om.S.Shrivastava, Adv. Ms. Parul Bhadoria, Adv. | |
| 8. | Original Application No. 33/2016(CZ) (M.A.No.1095/16) | Deependra Singh Shekhawat & 2 Ors. Vs. State of Rajasthan, through Addl. Chief Secretary &3Ors. | Mr. M.S.Kachhawa, Adv. | |

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| 9. | Original Application No. 105/2016(CZ) | Anita Singh & Anr. Vs. State of M.P. & 4 Ors. | Mr. Dharamveer Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Shrey Raj Saxena, Adv. | |
| 10. | Original Application No. 159/2016(CZ) | Tejpal & 3 Ors. Vs. State of Rajasthan & 6 Ors. | Mr. M.S. Kachhawa, Adv. | |
| 11. | Original Application No. 76/2015(CZ) | Geela Ram Vs. State of Rajasthan & 4 Ors. | Mr. Mahendra Singh Kachhawa, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Arvind Soni, Adv. Mr. Prashant Sthapak, Adv. Mr. Rohit Sharma, Adv. Mr. Rohit Kumar Tuteja, Adv. R-8 Mr. M.K.Meena, Adv. R-9 | |
| 12. | Original Application No. 117/2014 (CZ) | Dr. Subhash C. Pandey (Sewage Water Irrigation) Vs. Union of India & 8 Ors. | Dr. Subhash C. Pandey, Applicant in person Ms. Swapnil Gupta Adv. Mr. Shevindu Joshi Adv. Mr. Om S. Shrivastav, Adv. forR-1 Mr. Yadvendra Yadav, Adv.forR-2 Mr. Ayush Dev Bajpai, Adv forR-3 Mr. Sachin K. Verma, Adv. For R-5,7 Mr. Rajesh Kumar Shukla, Adv. Ms. Parul Bhadoria, Adv. | |
| 13. | Original Application 139/2016 (CZ) | Sainik Food Pvt. Ltd. Vs. State of M.P. & Ors. | Mr. Shreyas Dharmadhikari, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Sachin K.Verma, Adv. | |
| 14. | Original Application No. 44/2016(CZ) (M.A.No.853/16) (M.A.No.17/17) | Vinayak Parihar (Sand Mining) Vs. MP Mining Mineral Corp. Ltd. & 4 Ors. | Mr. Dharamveer Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Om S. Shrivastav, Adv. Mr. Anhad Tiwari, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv. | |
| 15. | Original Application No. 34/2016(CZ) (M.A.No.134/16) (M.A.No.386/16) | Santosh Bharti, Journalist Vs Union of India & Ors. | Mr. Tejshwa Rai, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. for Mr. PurushendraKauravaAdv. Mr. Om Shankar Shrivastava, Adv. Mr. S.R. Waghmare, Adv. | |
| FOR COMPLIANCE | | | | |
| 16. | Original Application No. 16/2013(CZ) (M.A.No.802/15) (M.A.No.803/15) | Tribunal at its own Motion (Delomite Mining, Mandla) Vs. MOEF & Ors. | Mr. Om S Shrivastava Adv. for R-1 Mr. Sachin K. Verma, Adv. for R-2,3,4,6 Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaura,Adv Mr. DeepeshShukla,Adv.R-8 Mr. Qasim Ali Adv. Mr. Shambhav Sogani, Adv. Mr. Rohit Sohgoura, Adv. Mr. Sanjeev Mishra, Adv. | |

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| 17. | Original Application No. 79/2016(CZ) | Gyanendra Dwivedi Vs. State of M.P. & 16 Ors. | Mr. Gyanendra Dwivedi, Adv. Mr. Vijay Shahani, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushandra Kaurav, Adv. Mr. Joseph Thomas, Adv. Mr. Om Shankar Shrivastava, Adv. | |
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